

F.No. 01(03)/Roster/CESTAT/2025/Part-III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2025

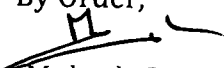
**ORDER NO. 222 of 2025**

Hon'ble President is pleased to partially modify roster order no. 212 of 2025 on  
**16.12.2025 for CESTAT, Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 16.12.2025 at 2:30 p.m.	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	i) C/70836/2025 Canadian Specialty Vinyls vs. Commissioner of Customs  ii) C/70837/2025 Miraya Vinyls Pvt. Ltd. vs. Commissioner of Customs

Note:

1. The hearing will take place by virtual mode.
2. No adjournment will be granted.
3. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/New Delhi/Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar